

RAJYA SABHA
Parliamentary Bulletin

PART II

Nos.65431 -65434]

FRIDAY, APRIL 04, 2025

No. 65431

Table Office

**Final Results of the Divisions on various stages during the consideration and passing the
Waqf (Amendment) Bill, 2025, as passed by Lok Sabha**

Members are informed that after the scrutiny of the records of the two Divisions, held on the 4th of April, 2025, on various stages during the consideration and passing of the Waqf (Amendment) Bill, 2025, as passed by Lok Sabha, it has been found that 217 Members took part in the First Division and 222 Members took part in the Second division. The final results of the divisions are as follows:—

I. Amendment No. 145 to Clause 10 of the Bill moved by Shri Tiruchi Siva

Ayes - 92
Noes - 125
Abstain - NIL

II. The Motion that the Bill be passed

Ayes - 127
Noes - 95
Abstain - NIL

No. 65432

Legislative Section

Adjournment of the Rajya Sabha

The Rajya Sabha adjourned sine die on the 4th April, 2025.

No. 65433

Bill Office

The National Agricultural Commission Bill, 2024, by Dr. Fauzia Khan, M.P.

(As introduced in the Rajya Sabha)

(D.O. No. 7-1/2024-Policy dated 3rd April, 2025 from Shri Shivraj Singh Chouhan,

Minister of Agriculture and Farmers Welfare and Minister of Rural Development to the Secretary-General, Rajya Sabha)

“The President has recommended under article 117(3) of the Constitution, the consideration of the Private Member’s Bill titled ‘The National Agricultural Commission Bill, 2024’ introduced by Dr. Fauzia Khan, Hon’ble Member of Parliament (Rajya Sabha), by the Rajya Sabha”.

No. 65434

Members Salaries & Allowances Branch

Payment of allowances to persons engaged by Members under the Members of Parliament (Office Expense Allowance) Rules 1988

Members are informed that as per the Gazette Notification dated 27th March, 2025, the Office expense Allowance to the person(s) engaged by Members for obtaining secretarial assistance has been enhanced to Rs. 50,000/- (rupees fifty thousand only) per month w.e.f 1st April, 2023 to be drawn by a single person or on shared basis. Accordingly, Members may intimate the details of amount to be paid to the person(s) engaged by them w.e.f 1st April, 2023 in view of the enhancement of the total amount to be paid for secretarial assistance.

2. The new persons engaged by the Members shall be eligible for disbursement of Office Expense Allowance from the date on which the engagement of such person(s) has been intimated to the Secretariat. The forms for intimation regarding engagement of person(s) for obtaining secretarial assistance is available in the MS&A Branch (Room No.228, PHA).

Kind co-operation of Members is solicited.

P. C. MODY,
Secretary-General